

OA Stamp No. 27/88  
9.1-8

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.

~~No. /O.A./T.A./~~ 40 / 1987

Shri Mahendra D. Macwan Applicant(s)

Shri C.S. Upadhyay Adv. for the  
Petitioner  
Versus

Union of India & Ors Respondent(s)

Adv. for the  
Respondent

Termination.

SR. NO	DATE.	ORDERS.
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CL Termination

*G. S. Upadhyay*

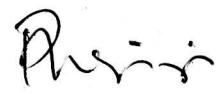
*R. G. D.*

O.A./40/89

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

02/03/1989

The applicant has filed an application dated 3.2.1989 for withdrawal of the petition. Mr. N.S. Shevde learned advocate for the respondent present, and has no objection. Application allowed. The case is disposed of as withdrawn.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

\*Mogera